

**Supply of Kerosene to Gujarat**

1990 onwards to Gujarat; and

2099. SHRI PRAKASH KOKO BRAHMBHATT: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether Union Government propose to release more kerosene from June

(b) if so, its quantity thereof?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI M. S. GURUPADASWAMY): (a) and (b). The details of allocation of kerosene to Gujarat are as follows:-

1989		1990	
June	58020	June	62081
July	57450	July	60887
August	58829	August	61277
September	58829	September	61277
October	59579	October	61277

There is no proposal to release additional SKO to Gujarat in excess of the Allocations indicated above.

[*Translation*]

**Setting up of Cottage Industries in Tribal Areas by KVIC**

2100. SHRI PYARELAL KHANDEWAL: Will the Minister of INDUSTRY be pleased to state:

(a) whether Union Government propose to formulate a scheme to set up cottage industries especially in tribal areas by KVIC; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF SMALL SCALE INDUSTRIES AND AGRO AND RURAL INDUSTRIES IN THE MINISTRY OF INDUSTRY (SHRI SRIKANTA JENA): (a) and (b). KVIC

is already having development programmes in tribal areas including hill, border and weaker section areas. The programmes include supply of improved tools and equipments on subsidised basis. The scheme for tribal areas also provides liberalised pattern of assistance as compared to such assistance for other areas. KVIC schemes in these areas are carried on departmentally as well as through small institutions. Among the industries which provide large employment opportunities for the weaker sections of the community, mention can be made particularly of woollen khadi, cottage leather, seed collection for extraction of non-edible oils for manufacture of soap, bee-keeping, fibre and many other forest based industries.

**Rural Electrification Schemes in Rajasthan**

2101. SHRI NANDLAL MEENA: Will the Minister of ENERGY be pleased to state:

(a) whether any scheme has been

submitted to Government for generation of power at Jhakhham Irrigation Project in Rajasthan; and

(b) if so, by what time this scheme is likely to be sanctioned?

THE MINISTER OF STEEL AND MINES AND MINISTER OF LAW AND JUSTICE (SHRI DINESH GOSWAMI): (a) Yes, Sir.

(b) While processing for the techno-economic clearance for the scheme, the CEA made certain observations to be incorporated in the report which is yet to be received from the RSEB.

#### **Modernisation of Nepa Ltd.**

2102. SHRI AMRATILAL VAL-LABHDAS TARWALA Will the Minister of INDUSTRY be pleased to state:

(a) whether the Nepa Ltd., Neapanagar was modernised a few years back in order to step-up production;

(b) if so, the per month production before and after modernisation;

(c) the amount spent and the time taken on modernisation;

(d) the name of the company which undertook modernisation work;

(e) whether there has been any violation of the terms and conditions of the contract;

(f) whether sophisticated electronic machines have been installed in the modernisation process; and

(g) if so, the details of arrangements made for the operation of these machines?

THE MINISTER OF INDUSTRY (SHRI AJIT SINGH): (A) TO (G). A Statement is given below.

#### **STATEMENT**

Nepa Limited had implemented a Modernisation, Renovation and Expansion Scheme, which provided for renovation of old equipment and removal of imbalances, augmenting various plant activities, raising captive power and consequently increasing the newsprint production capacity from 67,500 MT per annum to 88,000 MT per annum and also to improve the quality of newsprint. With the implementation of the scheme, the monthly production of newsprint has increased. The present estimated cost of the scheme is Rs. 80.37 crores as against approved Revised Cost Estimates of Rs. 60.75 crores. There has been time and cost over-run in the implementation of the scheme due to delay in the completion of infrastructure civil works and delay in the delivery of equipment and longer time taken in execution. The major part of the work of the scheme was awarded to public sector undertakings like Bharat Heavy Plates and Vessels Ltd., BHEL, Jessops & Co. Ltd. and Richardson & Cruddas Ltd. etc.

After the implementation of the scheme the quality of newsprint has improved considerably, in regard to finish and more meterage per tonnes of newsprint. Production has also increased to about 6,600 MT per month and in July'90 the production was 7002 MT and a production target of 78,000 MT has been fixed for the year 1990-91. The Modernisation, Renovation and Expansion scheme did not envisage any additional manpower after the implementation of the scheme. In order to independently maintain and operate the various sophisticated machines/instruments installed under this scheme, qualified technical officers of Nepa Limited have been trained at the time of erection and commissioning as well as at the